

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.416**

**IA/3948/ND/2022, IA/2316/ND/2022, IA/1505/ND/2022,  
IA/5515/ND/2022 IN IB/2691/ND/2019**

**IN THE MATTER OF:**

Laxmi Steels	...	Applicant
Versus		
M/s Adjoin Built & Developers Pvt Ltd	...	Respondent

**Under Section 9 (IBC)**

**Order delivered on 12.07.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)  
DR. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP/IRP : Adv. Arnav Kumar, Adv. Chetanya Kapoor  
For R-1 to R-3 : Adv. Ritik Duggal, in IA NO. 3948/2022

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is adjourned to **05.08.2024**.

**Sd/-**

**DR. SANJEEV RANJAN  
MEMBER (TECHNICAL)**